

(ख) क्या सरकार ने इन सिफारिशों पर कोई निर्णय किया है; और

(ग) यदि हाँ, तो क्या निर्णय किया है तथा उन्हें कार्यान्वित करने के लिये सरकार ने क्या उपाय किये हैं ?

स्वास्थ्य तथा परिवार-नियोजन और निर्माण, आवास तथा नगरीय-विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० सूति) :

(क) अस्पताल जांच समिति की मुख्य सिफारिशों का मारांश 29 अप्रैल, 1968 को मभा पटल पर रख दिया गया था।

(ख) और (ग). समिति की सिफारिशों पर, जो काफी व्यापक हैं; विचार कर लिया गया है और उन पर सरकार शीघ्र ही निर्णय दे देगी।

Impact of PL-480 Funds

892. SHRI CHENGALRAYA NAIDU:
SHRI ONKAR LAL BERWA:
SHRIMATI SAVITRI SHYAM:
SHRI R. K. AMIN:
SHRI CHINTAMANI PANIGRAHI:
SHRI YAJNA DUTT SHARMA:
SHRI P. C. ADICHAN:
SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH:
SHRI N. R. LASKAR :
SHRI S. B. PATIL:
SHRI B. K. DAS-
CHOWDHURY:
SHRI GANESH GHOSH:
SHRI NAMBIAR:
SHRI VISWANATHA MENON:
SHRI P. GOPALAN:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI D. N. PATODIA:
SHRI SHIVA CHANDRA JHA:
SHRI SITARAM KESRI:
SHRI BHOLA NATH MASTER:
SHRI BHOGENDRA JHA:
SHRI R. V. NAIK:
SHRI MEETHA LAL MEENA:
SHRI K. P. SINGH DEO:
SHRI RAM AVTAR SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI JYOTIRMOY BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have appointed a small group of experts to undertake the study of the impact of foreign aid particularly PL. 480 transactions on the monetary system and industrial development of the country;

(b) if so, the names of the experts so appointed and their terms of reference;

(c) whether the Study Group has submitted its report;

(d) if so, the findings thereof and Government's reaction thereto; and

(e) if not, when it is likely to submit its report ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) In compliance with the recommendation No. 34 of the Estimates Committee (Fourth Lok Sabha) in its eleventh report, Government constituted an Expert Group to study and report on the impact of PL 480 transactions on the monetary system.

(b) The composition of the Group was as follows:—

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|---|----------------------|
| 1. Prof. A. M. Khusro,
Institute of Economic
Growth, Delhi. | Chairman |
| 2. Shri D. H. Pai,
Panandikar, Senior
Assistant Secretary,
Federation of Indian
Chambers of Commerce
and Industry,
New Delhi. | Member |
| 3. Shri K. C. Malhotra,
Chartered Accountant,
Delhi. | Member |
| 4. Shri M. R. Shroff,
Director, Department
of Economic Affairs,
Ministry of Finance,
New Delhi. | Member-
Secretary |

The terms of reference of the Group were as follows:

- “(i) To examine the present system of recording transactions relating to imports financed by U. S. PL 480 in the Budget of the Government of India and to suggest improvements, if any, with a view to bringing out clearly the implications of these transactions;
- (ii) To examine the impact of these transactions on the monetary system in terms of the effect on money supply, the ability of the authorities to control credit, etc; and
- (iii) To examine the inflationary effect, if any, of these transactions on the economy.”

(c) Yes, Sir.

(d) The report is under consideration of the Government and Government's final reply to recommendation No. 34 will be furnished to the Estimates Committee as soon as possible for being laid on the Table of the Lok Sabha.

(e) Does not arise.

Working of Chemical Industries

894. SHRIMATI ILA PAL-CHOUDHURI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the chemical industry is not working to full capacity;

(b) if so, the reasons therefor; and

(c) whether competition from imports is responsible for under-utilisation of capacity ?

THE MINISTER OF PETROLEUM AND CHEMICALS & MINES AND METALS (DR. TRIGUNA SEN): (a) and (b). By and large, the chemical industries

have been maintaining steady progress and registering increased production over the years. Under-utilisation of capacity in relation to licensed/installed capacity has occurred in a few industries. The main reasons are: slackness in demand as in the case of single superphosphate and inadequate supply of raw materials as in the case of distilleries and some alcohol based industries.

(c) Speaking generally of chemical industries, competition from imports is not a material factor in the utilisation of capacity. However, there have been some instances in which imports led to under-utilisation of indigenous capacity, e.g., Vitamin 'C'. Suitable remedial action has been taken in such cases by the Government.

C. G. H. S. Dispensary in Moti Bagh II, New Delhi

896. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there is a single Central Government Health Scheme Dispensary for the residents of Moti Bagh II and Moti Bagh South, New Delhi;

(b) whether it is also a fact that due to inadequate number of doctors, this dispensary is not able to cope with the heavy rush of patients;

(c) whether it is also a fact that there has been complaints of non-availability of medicines also; and

(d) if so, whether Government propose to increase the strength of doctors and general improvement of the working of this Dispensary ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING & WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) There are two dispensaries in the area formerly known as